

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH, NEW BOMBAY.

TRANSFERRED APPLICATION NO.497/87

1. Chandrakant Savalaram Kotasthane,
181, New Narayan Peth,
Pune 411 030.
2. V. Rajan,
Plot No.44, Shivprasad Society,
Pannala, Datta Wadi,
Pune 411 030.

... Applicants.

V/o

1. Union of India, through
The Secretary,
Department of Defence Production,
Ministry of Defence,
Government of India,
New Delhi.
2. Director General of Inspection,
Department of Defence Production,
Ministry of Defence,
Government of India,
New Delhi 110 011.
3. Deputy Director (Personnel),
Directorate General of Inspection,
Department of Defence Production,
Ministry of Defence,
Government of India,
New Delhi 110 011.
4. Controller,
Controllerate of Inspection (Ammunition)
Ministry of Defence (DG1),
Government of India,
Kirkee, Pune 411 003.
5. Inspector,
Inspectorate of Armaments, Ambajhari,
Ministry of Defence (DG1),
Government of India,
Ambajhari, Nagpur.
6. Senior Inspector,
Inspectorate of Armaments,
Ministry of Defence (DG1),
Government of India,
New Delhi.



Coram: Hon'ble Member (A) Shri J.G. Rajadhyaksha.
Hon'ble Member (J) Shri M.B. Mujumdar.

TRIBUNAL'S ORDER:

Date: 7.6.1988.

None present for the applicant. However, Mr. B.N. Nag, Senior Administrative Officer, Gr.I is present on behalf of the Respondents. The Respondents have filed their reply pointing out that Shri C.S. Kotasthane (Applicant No.1) has made an application to this Tribunal stating that he does not wish to proceed with the application further. Alongwith the reply a xerox copy of that application is produced.

It is further pointed out that Shri V. Rajan (applicant No.2) has taken voluntary retirement from service and is no longer in Government service. The writ petition was filed against the transfers of the applicants. In view of the above position the writ petition now does not survive. We therefore dispose of the application, so far as the applicant No.1 is concerned for non prosecution and so far as applicant No.2 the cause of action does not survive.

/TRUE COPY/

Danodh

SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH,
NEW BOMBAY 400 614

